

(v) Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979.

Under the Contract Labour (Regulation and Abolition) Act, 1970 and by Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service), Act, 1979, the workers are entitled to regular payment of wages and various basic amenities including shelter and medical facilities.

Medical Social Workers in Safdarjang Hospital, New Delhi

7176. SHRI DHARAM DASS SHASTRI: Will the Minister of HEALTH be pleased to state:

(a) the total number of posts of Medical Social Workers in the Safdarjang Hospital, New Delhi;

(b) the number of posts reserved for Scheduled Castes/Scheduled Tribes;

(c) the number of posts given to general candidate on ad-hoc/lien basis which otherwise would have gone to members of Scheduled Castes and Scheduled Tribes as per Roster from beginning until now; and

(d) the number of posts dereserved; if any?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Five.

(b) Originally one post each should have been reserved for Scheduled Castes and Scheduled Tribes. However, various posts of the same class have been merged with these posts. Consequently, no reservation has been made specifically for the category of Medical Social Worker.

(c) Nil.

(d) Question does not arise.

Allotment of Government Accommodation to Staff Nurses

7177. SHRI C. CHINNASWAMY: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Staff Nurses in Government service are not getting accommodation in time;

(b) if so, the details thereof;

(c) whether it is also a fact that other hospital employees like Resident Doctors and class IV employees are getting accommodation in time; and

(d) why staff nurses are getting step-motherly treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

(b) Does not arise.

(c) and (d). They, as well as Nurses are getting accommodation in the hospitals in accordance with rules framed by hospital authorities. So far as general pool accommodation is concerned, they get accommodation in accordance with rules framed by Government in the Ministry of Works and Housing.

उज्जैन-कोटा रेल लाइन

7178. श्री सत्यनारायण जाटिया: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में नैरोगेज रेल लाइनों के नाम क्या हैं,

(ख) क्या उज्जैन और आगरा के बीच पहले एक नैरोगेज लाइन थी और अब यह नहीं है,

(ग) नैरोगेज तथा मीटरगेज को बड़ी लाइनों में बदलने के लिये क्या मानदंड अपनाया जाता है,